

## BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P No.405/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> December 2017, 10.30 A.M.**

|                     |  |                        |                     |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Kishore kejriwal & Anr-Vs-Gold Silver Arts Pvt Ltd & Ors             |                        |                     |
| Under Section       | <b>241/242</b>   |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. Sakhya Sen, Advocate  
2. Ashis Mukherjee, Advocate  
3. Surabhi Benojee, Advocate } for the petitioners

Swadhi Banerjee  
Ach  
11/12/17

1. Mr. Jishnu Chowdhury  
2. Mr. Saumak Mitra  
3. Mr. Rishab Banerjee  
4. Mr. Rakul Singh  
5. Mr. S. G. Meikar } Advocates for  
 } Res. No. 1, 3 & 4

Fahad Singh  
11/12/17

## ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 3 and 4 are present.

Ld. Counsel for the respondents has filed reply on 05/12/2017. Ld. Counsel for the petitioners has sought time to file rejoinder. Prayer is allowed. Rejoinder, if any, may be filed within 2 weeks.

List it on 02/01/2018. Interim order, if any, is extended till next date of hearing.

8d

(Jinan K.R.)  
Member (J)

8d

(V.P.Singh)  
Member (J)